

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 361 OF 2017

Dated: 21st October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Meghalaya Power Transmission Corpn. Ltd. Appellant(s)

Versus

Meghalaya State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Sakie Jakharia for A1

Counsel for the Respondent(s) : Buddy A. Ranganadhan for R1
Ritika Singhal for R2
Parinay Deep Shah for R2
Mandakini Ghosh for R2

ORDER

At the request of learned counsel for the parties, list this matter on **03.02.2020.**

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR